

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

RAJYA SABHA
UNSTARRED QUESTION NO. 1251
(TO BE ANSWERED ON 01.08.2024)

PENSION ADALATS

1251#. SHRI BABURAM NISHAD:

Will the **PRIME MINISTER** be pleased to state:

the status of Pension Adalats and the number of cases disposed of since their constitution?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

Government has launched the Pension Adalat as an effective platform for redressal of pensioners' grievances received on Centralized Pension Grievances Redress and Monitoring System (CPENGRAM) portal. The Pension Adalat was first organized in 2017. In the Period, 2017-2024, 10-Pension Adalats have been conducted in which 24926 cases were taken up and 17760 cases were disposed. Thematic pension adalats on delayed pension cases, and family pension cases have been held in 2023-2024.
